

THE ORISSA HIGH COURT, CUTTACK

Dated, Cuttack the 10th May, 2023 NOTICE

In continuation to Notice dtd. 04.05.2023, it is hereby informed to all the applicant Advocates for designation as Senior Advocate, to remain present on 16th May, 2023 in between 5 P.M. and 7 P.M. for interaction by Virtual Mode through V.C. with the following instructions:-

- 1. The applicant Advocates shall collect the link personally before time from the Mini Secretariat of the Court during working hours.
- 2. The applicant Advocates who shall join in the Video Conferencing are requested to write their full name for the V.C.
- 3. In order to properly regulate the Video Conferencing/ Virtual Lobby/ Waiting Room may be enabled so that only such applicant Advocates can interact with the Hon'ble Committee when called upon to do so.
- 4. As soon as the interaction is over, the applicant Advocate(s) shall leave the V.C.
- 5. The applicant Advocates are further requested not to share the V.C. link with anyone.
- 6. The Court shall not permit any participant other than the applicant Advocates called for interaction.
- 7. The applicant Advocates are requested to follow the user manual for using ZOOM V.C. applications which is being published in the online cause list on daily basis.
- 8. The applicant Advocates shall ensure uninterrupted internet connection and proper noise free room for participating in the interaction.

By Order Sd/- C. Dash Special Officer (Spl. Cell)

Memo No. 7483 (2) / Date 10.05.2023.

Copy forwarded to:

- 1. The Central Project Coordinator / Superintendent, Computer Section of the Court for information and to upload the same in the Court's Website today.
- 2. Notice Board.

Special Officer (Spl. Cell)